

80 per cent, a speed regulator, and re-reeling equipment

(c) The estimated cost per basin including re-reeling equipment is Rs 650. It is difficult to state at this stage the price at which each basin will be supplied as it will depend on the actual cost of manufacture.

(d) Does not arise at this stage as the question of manufacture of the article on a large scale has not yet been decided.

Employment of Trained Personnel

407. Shri Vasudevan Nair: Will the Minister of Labour and Employment be pleased to state

(a) the number of persons trained in vocational and industrial training centres who got employment during 1956-57 through Employment Exchanges or in Government projects like Community Projects, Handicraft centres, NES Blocks and Social Education Centres,

(b) whether Government propose to constitute a committee to see that trained personnel get suitable jobs

(c) if so when and

(d) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali) (a) 1,226 trainees have been placed in employment through Employment Exchanges. The number absorbed in Government projects is not known.

(b) No

(c) Does not arise

(d) The purpose of finding jobs will not be achieved by such a committee.

Migration Certificates

408. Shri Bimal Ghose: Will the Prime Minister be pleased to state

(a) the number of applications for migration certificates from East Pakistan that were pending just before the

procedure for grant of such certificates was tightened up last year,

(b) the number of such applications that have not been disposed of up-to-date,

(c) the number of applications received on an average per month for grant of migration certificates after the procedure had been tightened up last year, and

(d) the average number of such applications disposed of per month?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) (a) The basic procedure for the grant of migration certificates was not changed but it was found that there had been considerable laxity in granting certificates without due enquiry. Certain administrative instructions were therefore, issued in order to ensure that proper enquiries were made before certificates were issued. Where, on a preliminary scrutiny, it was found that the requirements were not fulfilled, the applications were rejected. In other cases, applicants were asked to come for an interview. Many who were asked for an interview did not come for it. Of all those who came those who were found eligible were granted certificates.

The new instructions were brought into effect on September 1, 1956. The actual number of the applications then pending was 52,442. But, as indicated above, many of them did not fulfil the requirements laid down for the issue of migration certificates.

(b) 6,107 (upto 15th July, 1957)

(c) 1,337 per month since 1st September 1956

(d) 599

Publications Division

409. Shri Ansar Harvani: Will the Minister of Information and Broadcasting be pleased to state

(a) whether it is a fact that the Publications Division prepared a number of pamphlets and books for the